

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

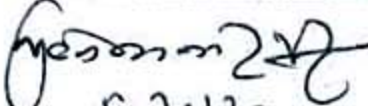
No.Estt.(RJS)/ 63/2012

Date : 05.07.2012

**I**

On account of administrative exigencies, the following transfers / posting of the Judicial Officers in the District Judge Cadre, are made with immediate effect as under :-

S. NO.	NAME OF OFFICER SARVA SHRI / MS. :	FROM	TO	VICE SARVA SHRI/MS.:
1.	DR. VIRENDRA KUMAR MATHUR	DJ, HANUMANGARH	DJ, JAIPUR DISTRICT	P.C.JAIN-II
2.	SURENDRA MOHAN SHARMA	DJ, MERTA	DJ, KARALI	VACANT
3.	GOVIND PRASAD GOYAL	REGISTRAR (CLASSIFICATION), RHC, JAIPUR	REGISTRAR (WRITS), RHC, JAIPUR	ASHUTOSH KUMAR
4.	SURENDRA KUMAR SWAMI	ADJ NO.1, SIKAR	JUDGE, PRINTING & STATIONERY EMBEZZLEMENT CASES COURT, JAIPUR DISTRICT	PRABODH VASHISHTHA
5.	NAGENDRA PAL BHANDARI	ADJ, KEKRI (AJMER)	SESSIONS JUDGE, SPL.COURT, ACD CASES, BIKANER	DEVENDRA JOSHI
6.	RAVI SHARMA	ADJ, NEEM KA THANA (SIKAR)	ADJ NO.2, BHILWARA	VACANT
7.	HARENDRA SINGH (ON REQUEST)	ADJ, NIMBAHERA (CHITTORGARH)	ADJ NO.2, JAIPUR METROPOLITAN	VACANT
8.	ASHA KUMARI	ADJ NO.3, KOTA	ADJ NO.1, AJMER	VACANT
9.	RAJENDRA KUMAR SHARMA-III	ADJ NO.1, KOTA	SPL.JUDGE, SC/ST CASES COURT, AJMER	VACANT
10.	RAMESH KUMAR SHARMA	ADJ, BARAN	ADJ NO.5, KOTA	VACANT
11.	J.P. SHARMA-IV	ADJ, LAXMANGARH (ALWAR)	ADJ, PARBATSAR (MERTA)	ARUN GUPTA
12.	ANEETA SHARMA	JUDGE, SPL.COURT, ATROCITIES ON WOMEN & DOWRY CASES, JAIPUR	ADJ NO.1, JAIPUR DISTRICT	VACANT
13.	GIRISH KUMAR SHARMA	ADJ, SHAHPURA (JAIPUR DISTT.)	ADJ NO.1, JODHPUR METROPOLITAN	ANOOP KUMAR SAXENA
14.	MADAN GOPAL VYAS	ADJ, CHURU	ADJ NO.1, JAIPUR METROPOLITAN	VACANT
15.	RAJENDRA SINGH	ADJ, SHAHPURA (BHILWARA)	ADJ NO.1, KOTA	RAJENDRA KUMAR SHARMA-III
16.	PRABHU LAL AMETA	JUDGE, SPL.COURT ATROCITIES ON WOMEN & DOWRY CASES, BHILWARA	ADJ, RAMGANJMANDI (KOTA)	VACANT
17.	DHARAM CHAND JAIN	ADJ, RATANGARH (CHURU)	ADJ NO.9, JAIPUR METROPOLITAN	MAHENDRA KUMAR SHARMA

  
5.7.12



S. NO.	NAME OF OFFICER SARVA SHRI / MS. :	FROM	TO	VICE SARVA SHRI/MS.:
18.	MAHENDRA KUMAR SHARMA	ADJ NO.9, JAIPUR METROPOLITAN	ADJ NO.1, SIKAR	SURENDRA KUMAR SWAMI
19.	SURENDRA KUMAR JAIN	ADJ, AKLERA (JHALAWAR)	ADJ, NIMBAHERA (CHITTORGARH)	HARENDRA SINGH
20.	RAM NIWAS JAT	SPL.JUDGE, SC/ST CASES COURT, GANGANAGAR	ADJ, TIJARA (ALWAR)	VACANT
21.	ASHUTOSH KUMAR	REGISTRAR (WRITS), RHC, JAIPUR	REGISTRAR (CLASSIFICATION), RHC, JAIPUR	GOVIND PRASAD GOYAL
22.	RAJ VYAS	ADJ(FT) NO.3, JODHPUR METROPOLITAN	ADJ(FT) NO.1, BHILWARA	DEEPAK PANDEY
23.	DEEPAK PANDEY	ADJ(FT) NO.1, BHILWARA	ADJ(FT) NO.3, JODHPUR METROPOLITAN	RAJ VYAS
24.	YUDHISTHIR SHARMA	ADJ(FT) NO.2, JAIPUR METROPOLITAN	ADJ(FT), BANDIKUI HQ. AT DAUSA	AJAY KUMAR SHARMA-I
25.	AJAY KUMAR SHARMA-I	ADJ(FT), BANDIKUI HQ. AT DAUSA	ADJ(FT) NO.2, JAIPUR METROPOLITAN-	YUDHISTHIR SHARMA

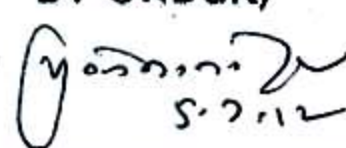
**II**

On being relieved by their successors, the following officers shall remain under awaiting posting orders at their respective present places shown against their names, till further orders :-

S.No.	Name of officer Sarva Shri :	Present place of posting	A.P.O. HQ. at
1.	PRABODH VASHISHTHA	JUDGE, PRINTING & STATIONERY EMBEZZLEMENT CASES COURT, JAIPUR DISTRICT	JAIPUR DISTRICT
2.	PRAKASH CHAND JAIN-II	DJ, JAIPUR DISTRICT	JAIPUR DISTRICT
3.	DEVENDRA JOSHI	SESSIONS JUDGE, SPL.COURT, ACD CASES, BIKANER	BIKANER
4.	ARUN GUPTA	ADJ, PARBATSAR (MERTA)	PARBATSAR (MERTA)
5.	ANOOP KUMAR SAXENA	ADJ NO.1, JODHPUR METROPOLITAN	JODHPUR METROPOLITAN

**Note:**

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officers transferred on their own request shall not be entitled to claim transfer allowance and joining time.

BY ORDER,  
  
 REGISTRAR GENERAL  
 Contd.